

NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 1
ALLAHABAD BENCH

CP NO.186/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2020 AT 11:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : NISHANT CHAUHAN V/S YOADS MEDIA PVT. LTD. & ORS.

SECTION : 241/244 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. SUHAIL AHMAD ANSARI, ADV.

CP NO.186/ALD/2020

The matter was taken up today through Video Conferencing at 11:30 AM.

Heard Sh. Suhail Ahmad Ansari, Advocate for the Petitioner, through video conferencing, who has filed the present petition U/s 241 & 244 of the Companies Act, 2013 for Oppression & Mismanagement of the Affairs of the Company.

Let, notices be issued to the respondents by all modes including the process of the Court, returnable at an early date.

Accordingly, put up on 10th November, 2020 before the Regular Court/ Video Conferencing, by which time, parties may exchange their pleadings.

— sd —

Dated : 23.09.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)